



Central Electricity Regulatory Commission

6th, 7th & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 755/TL/2025

Dated: 30.10.2025

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF

SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by **NER Expansion Transmission Limited**, RMZ Infinity, 5th Floor, Plot No. 15, Udyog Vihar, Gurugram- 122008, Haryana to establish the inter-State transmission system for "North Eastern Region Expansion Scheme-XXV (NERES-XXV) Part-A" (hereinafter referred to as "the Project") on a Build, Own, Operate and Transfer basis consisting of the following elements:

Sl. No.	Name of the Transmission Element	Scheduled COD	Element(s) which are pre-required for declaring the Commercial Operation Date (COD) of the respective element
a)	Establishment of new 400 kV Bomagar (ISTS) switching station in Assam (765kV and 220 kV levels to be established in future) 420 kV, 1x125 MVar Bus Reactor: 2 Nos. 400 kV bus reactor bays: 2 Nos. 400 kV line bays: i. 2 Nos. each with provision for installation of 1x80 MVar switchable line reactor [for termination of Alipurduar (POWERGRID)- Bomagar (ISTS) 400 kV D/C (Quad) line from Bongaigaon (POWERGRID) end to Bomagar (ISTS) S/s] ii. 2 Nos. [for termination of Bongaigaon (POWERGRID)- Bomagar (ISTS) 400 kV D/C (Quad) line formed after LILO of both circuits of existing Bongaigaon (POWERGRID)-Balipara (POWERGRID) 400 kV D/C (Quad) line at Bomagar (ISTS)] iii. 2 Nos. each with provision for installation of 1x63 MVar switchable line reactor [for termination of Bomagar (ISTS)- Balipara (POWERGRID) 400 kV D/C (Quad) line formed after LILO of both circuits of existing Bongaigaon (POWERGRID)- Balipara (POWERGRID) 400 kV D/C (Quad) line at Bomagar (ISTS)] Additional Space for Future expansion: 6x1500 MVA, 765/400 kV ICTs (19x500 MVA single phase including one spare unit) along with associated ICT bays at both voltage levels 5x500 MVA, 400/220 kV ICTs along with associated ICT bays at both voltage levels 765 kV line bays (along with space for switchable line reactor) for future lines: 8 Nos. 400 kV line bays (along with space for switchable line reactor) for future lines: 8 Nos. 220 kV line bays: 10 Nos. 4x330 MVar, 765kV Bus Reactors (13x110 MVar single phase including one spare unit) along with associated bays 3x125 MVar, 420 kV Bus Reactors along with associated bays 765 kV Bus Sectionalizer: 1 set 400 kV Bus Sectionalizer: 1 set 220 kV Bus Sectionalizer: 1 set 220 kV Bus Coupler bays: 2 No. 220 kV Transfer Bus Coupler bays: 2 No.	36 months from the effective date (23.7.2028)	All elements at Sl. No. a), b), c), d), and e) are required to be commissioned simultaneously as their utilization is dependent on commissioning of each other.

b)	LILO of both circuits of existing Bongaigaon (POWERGRID) - Balipara (POWERGRID) 400 kV D/C (Quad) line at Bornagar (ISTS)	
c)	Disconnection of Alipurduar (POWERGRID) - Bongaigaon (POWERGRID) 400 kV D/C (Quad) line from Bongaigaon (POWERGRID) end and extension of the line for termination at Bornagar (ISTS) S/s so as to form Alipurduar (POWERGRID) - Bornagar (ISTS) 400 kV D/C (Quad) line	
d)	Installation of 420 kV, 1 x80 MVar switchable line reactor (along with 500 ohm NGR and NGR bypass arrangement) at Bornagar (ISTS) end in each circuit of Alipurduar (POWERGRID) - Bornagar 400 kV D/C (Quad) line formed after shifting of Alipurduar (POWERGRID) - Bongaigaon (POWERGRID) 400 kV D/C (Quad) line from Bongaigaon (POWERGRID) end to Bornagar (ISTS) S/s • 420kV, 1x80 MVar switchable line reactor (along with 500 ohm NGR and NGR bypass arrangement) – 2 Nos. • Switching equipment for switchable line reactor of 420 kV, 1x80 MVar – 2 Nos.	
e)	Installation of 420 kV, 1x63 MVar switchable line reactor (along with 400 ohm NGR and NGR bypass arrangement) at Bornagar (ISTS) end in each circuit of Bornagar (ISTS) -Balipara (POWERGRID) 400 kV D/C (Quad) line formed after LILO of both circuits of existing Bongaigaon (POWERGRID) - Balipara (POWERGRID) 400 kV D/C (Quad) line • 420 kV, 1x63 MVar switchable line reactor (along with 400 ohm NGR and NGR bypass arrangement)-2 Nos. • Switching equipment for switchable line reactor of 420 kV, 1x63 MVar-2 Nos.	

Note:

- i. Siliguri (POWERGRID) — Bongaigaon (POWERGRID) 400 kV D/C (Quad) line was implemented by M/s East North Interconnection Company Limited (M/s ENICL, SPV of M/s Sterlite). Line bays at both ends were implemented by POWERGRID. Further, this line was LILOed at Alipurduar (POWERGRID) S/s by POWERGRID along with implementation of line bays for termination of line, resulting in formation of Alipurduar (POWERGRID) - Bongaigaon (POWERGRID) 400 kV D/C (Quad) line. The Alipurduar (POWERGRID) -Bongaigaon (POWERGRID) 400 kV D/C (Quad) line (partly owned by M/s ENICL and partly by POWERGRID) is to be disconnected from Bongaigaon (POWERGRID) end and extended for termination at Bornagar (ISTS) S/s so as to form Alipurduar (POWERGRID) – Bornagar (ISTS) 400 kV D/C (Quad) line. Upon shifting of line, the line section left unutilised at Bongaigaon (POWERGRID) end needs to be kept anti-theft charged so that the same can be used in future for termination of new line. Further, upon shifting of Alipurduar (POWERGRID) - Bongaigaon (POWERGRID) line from Bongaigaon (POWERGRID) S/s to Bornagar (ISTS) S/s, connectivity of all operational communication links through Bongaigaon has to be ensured. For the same additional OPGW and FOTE needs to be planned as per requirement. ISTS licensee implementing the NERES-XXV Part-A scheme needs to coordinate with M/s ENICL for line shifting and keeping the unutilised line section at Bongaigaon (POWERGRID) end anti-theft charged.
- ii. The line lengths mentioned above are approximate as the exact line length shall be obtained after the detailed survey.
2. The Central Transmission Utility of India Limited, vide its letter dated 4.8.2025, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on the record, the Commission vide order dated 30.10.2025 in Petition No. 755/TL/2025, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **NER Expansion Transmission Limited**, before the Commission can be accessed at the <https://www.pfcclindia.com> or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **10.11.2025** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on **11.11.2025**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary